

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Jammu)

To

All the Principal District & Sessions Judges,
Of Jammu and Kashmir State.

No: 50495-520/in/02

Dated: 12/2/08

**Subject:-Information and specification of Lawyers' room/Bar
room in District and Subordinate Courts.**

Sir,

With reference to the above cited subject, kindly find enclosed herewith, the copy of letter dated 25th January, 2018 of Deputy Secretary, Government of India, Ministry of Law and Justice.

In this regard, you are requested to give information about the availability of facility of lawyers' chambers/Bar rooms in the Court Complexes located within your jurisdiction. You may further furnish the information whether there is any need for construction of more Lawyers' chambers/Bar rooms in these Court Complexes. The matter may be treated as urgent and the information sought be sent to this office within week's time.

With warm regards,

Yours faithfully,

Encls: As per the letter.

(Sanjay Dhar)
Registrar General

By Special Post

File no T11018/02/2018-JR / 48
Ministry of Law and Justice
Department of Justice

26 Mansingh Road, Jaisamer House
Dated the 25th January, 2018

To,

✓ Registrars General of all High Courts,

Law/Home/Finance Secretaries of all State Governments/Union Territories

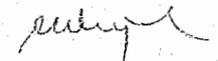
Subject: Information and specification of lawyer's room/Bar room in District and Subordinate Courts

Sir/Madam,

Infm
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3/2/18

I am directed to say that it has been observed that lawyers practicing in the District and Subordinate Judiciary often face difficulty in finding place to sit in the court complex while waiting for their cases to be called out or to prepare for their cases. The role of lawyers is important for the smooth functioning of courts for providing speedy justice. In this regard, kindly furnish details as to whether there is a facility of lawyers room/bar room in District and Subordinate Courts of your State or whether you intend to build such a facility. If so, kindly provide details of norms and specifications followed for the construction of such rooms including information regarding expenditure incurred/estimated cost and/or likely to be incurred for construction of such lawyers room/bar room at the earliest.

Yours faithfully,



(C. K. Reejonia)

Deputy Secretary to the Government of India
tel- 011-23072146